

[Shri Samar Guha]
Academy Khadakvasala and the
Indian Military Academy, Dehra Dun.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill to rename the National
Defence Academy, Khadakvasala
and the Indian Military Academy,
Dehra Dun."

The motion was adopted.

SHRI SAMAR GUHA: I introduce
the Bill.

—
CONSTITUTION (AMENDMENT)
BILL*

(Omission of Article 370)

SHRI P. K. DEO (Kalahandi): I
beg to move for leave to introduce a
Bill further to amend the Constitu-
tion of India.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

SHRI P. K. DEO: I introduce the
Bill.

—
PAYMENT OF BONUS (AMEND-
MENT) BILL*

(Amendment of Section 10 and Sub-
stitution of Section 20, etc.)

SHRI CHITTA BASU (Garasat): I
beg to move for leave to introduce a
Bill further to amend the Payment of
Bonus Act, 1965.

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Payment of Bonus Act, 1965."

The motion was adopted.

SHRI CHITTA BASU: Introduce
the Bill.

—
CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Articles 19 and 326)

डा० लक्ष्मी नारायण पांडेय : बंडसौर) :
में प्रस्ताव करता हूँ कि मुझे संविधान में संशोधन
करने वाले एक विधेयक को पेश करने की
अनुमति दी जाए ।

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : विधेयक
को पेश करता हूँ ।

—
ARMS (AMENDMENT) BILL*
(Amendment of Section 2)

डा० लक्ष्मी नारायण पांडेय (बंडसौर) :
में प्रस्ताव करता हूँ कि मुझे आयुध अधि-
नियम, 1959 का संशोधन करने के लिए
एक विधेयक पेश करने की अनुमति दी जाये

MR. DEPUTY-SPEAKER: The
question is:

"That leave be granted to intro-
duce a Bill further to amend the
Arms Act, 1959."

The motion was adopted.

डा० लक्ष्मी नारायण पांडेय : मैं विधेयक
को पेश करता हूँ ।